

(c) whether the Government of Manipur have requested the Centre for inclusion of the project in the Fourth Five Year Plan ; and

(d) if so, the reason of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The Loktak Hydro electric project is proposed to be taken up for implementation during the Fourth Five Year Plan.

(b) Does not arise.

(c) Yes, Sir.

(d) The proposal has been found acceptable to the Advisory Committee on Irrigation, Flood Control & Power projects.

Borak Project

3338. SHRI M. MEGHACHANDRA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Borak Project has received technical sanction ;

(b) if so, whether the Project is being taken up during the Fourth Five Year Plan ; and

(c) if so, the effects of the project including any bad effects on the Jiriban sub-Division of Manipur ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) No, Sir.

(b) and (c). Do not arise.

वाराणसी, उत्तर प्रदेश भूपोली योजना

3339. श्री निहाल सिंह : क्या सिंचाई तथा विद्युत् मन्त्री यह बनाने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के वाराणसी जिले में भूपोली योजना को पूरा करने में कितना समय लगने की सम्भावना है ; और

(ख) इससे कितने क्षेत्र में सिंचाई होगी और इस पर कुल कितनी धन राशि खर्च होगी ?

सिंचाई तथा विद्युत् मन्त्रालय में उप-मन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) इस स्कीम के 1969-70 तक पूर्ण होने की सम्भावना है ।

(ख) इस परियोजना की अनुमानित लागत 106 लाख रुपये होंगी और इससे 6000 एकड़ भूमि के सींचे जाने की सम्भावना है ।

Keralas's Report of Taxation Enquiry Committee

3340. SHRI P. C. ADICHAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Kerala State Government have submitted the report of the Taxation Enquiry Committee headed by Dr. J. K. Thayaraj or have made any proposals to raise additional resources in the light thereof to the Central Government for their approval or otherwise ;

(b) if so, the details of the recommendations and proposals made in the light thereof ; and

(c) the Government's reaction thereto ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No Sir.

(b) and (c). Do not arise.

L. I. C. Unit in Vishakhapatnam

3341. SHRI TENNETI VISWANATHAM : Will the Minister of FINANCE be pleased to state :

(a) whether the Life Insurance Corporation is proposing closure of some development unit offices (life side) in the country and whether a unit at Visakhapatnam existing since 1962 is proposed to be wound up and if so, the reasons therefor ;

(b) whether it is a fact that Visakhapatnam unit was first proposed in 1962 to be a Divisional Headquarters but later on only a development unit was made permanent ;

(c) whether in view of long distances ranging up to 400 miles to be covered and there being only one Divisional office for six district, Government would further consider advising the Life Insurance Corporation to continue at least this Development Unit of not raising its status to that of a Divisional Office ; and

(d) the proposals of the Administrative Reforms Commission in this regard ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The general question of economical working of the existing Development Unit offices is under examination of the Corporation and a decision on the Visakhapatnam Unit office and other Unit offices will be taken after the review is completed.

(b) In 1962 only an Underwriting-cum-Development Unit was proposed to be set up at Visakhapatnam.

(c) The question of coverage of area by the Visakhapatnam Unit Office is being examined by the Corporation along with cost aspects of that unit.

(d) The Administrative Reforms Commission in its report on Life Insurance Administration has *inter-alia* recommended that there should be Branch Office at every district headquarter and each Branch Office should function as a complete servicing and development unit.

Strike in the Bailadila Iron ore Mines

3342. SHRI D. C. SHARMA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the AITUC controlled Samyukta Khadan Mazdoor Sangh has called for a strike in the Bailadila iron ore mines in Bastar ;

(b) if so, the reaction of Government thereto ; and

(c) their demands and the steps taken to avert the strike ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) to (c). In their letter date 23.1.1969, the A.I.T.U.C. controlled Samyukta Khadan Mazdoor Sangh intimated the Bailadila Project Management that they would resort to hunger strike for 24 hours on 26.1.1969 in case the Management did not implement the settlement entered into with the Union on 6.11.1968, latest by 25.1.1969. Subsequently, in their letters dated 1.2.1969 and 4.2.1969, and a pamphlet of 10.2.1969, the Union threatened direct

action leading to total stoppage of work stage by stage after the 16th February, 1969, if their settlement of 6th November, 1968 was not implemented.

2. The demands of the Union were as under—

- (i) Payment of Project Allowance ;
- (ii) Construction of 100 tubular houses and 100 new houses ;
- (iii) Regularisation of muster roll staff ;
- (iv) Stoppage of outside recruitment ;
- (v) Bringing the existing non-standard posts to the rationalised pay scales ;
- (vi) Leave travel facilities to Muster roll staff ;
- (vii) Regularising Dumper Operator cases ;
- (viii) Non-deductions of house rent from 1.4.1968 ; and
- (ix) Common seniority of staff at Bailadila Iron Ore Deposit 14 and Deposit 5 being not followed but being taken to declare Deposit 5 a separate Mine.

3. In the Conciliation Proceedings held at Raipur on 19.2.1969 by the Regional Labour Commissioner, Jabalpur, a settlement was arrived at as a result of which the Union agreed to call off the hunger strike and direct action.

आय करदाता

3343. श्री एस० एम० जोशी : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

सरकारी, अर्ध सरकारी तथा गैर-सरकारी संस्थाओं में कार्य करते वाले व्यक्तियों सहित ऐसे व्यक्तियों की संख्या कितनी है जो आय-कर देते हैं और जिनका वेतन प्रतिमास (एक) 500 रुपये से 1000 रुपये, (दो) 1000 रुपये से 2000 रुपये, (तीन) 2000 रुपये से 3000 रुपये और (चार) 3000 रुपये से अधिक है ?

उप-प्रधान मन्त्री तथा वित्त मन्त्री (श्री मोरारजी देसाई) : उपलब्ध सूचना के अनुसार 31 मार्च, 1966 को विभिन्न वेतन श्रेणियों में आर्थिक वर्षों पर केन्द्रीय सरकार के नियमित